

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

No. Of Adjournment : 4

COURT NO. : 1

06.11.2019

C.P./260/1/2018

O.A./260/200/2013

GATI KRUSHNA DAS

-V/S-

MR A N NANDA AND ORS

ITEM NO:40

FOR APPLICANTS(S) Adv. : Mr. S. K. Ojha

FOR RESPONDENTS(S) Adv.: Mr. C. M. Singh

Notes of The Registry	Order of The Tribunal
	<p>Ld. Counsel for the respondents submitted that the Hon'ble High Court has set aside the order of this Tribunal. Ld. Counsel for the applicant also agreed to that effect. Copy of memo filed by the respondents is taken on record.</p> <p>Accordingly, the C.P. is dropped and notices issued are discharged.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>(GOKUL CHANDRA PATI) MEMBER (A)</p> <p>pms</p>